

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH

(CAA)-183(PB)/2017

IN THE MATTER OF:

M/s. KPS Infraproject Ltd. & Fortune  
Proptech Private Limited

... PETITIONER

SECTION :  
Under Section 230-232

Order delivered on 17.8.2017

Coram :  
R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner :-

For the Respondent :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 30.8.2017.

Sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
17.8.2017